

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 34923 /EC/DBA/2024

Dated 19.09.2024

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Delhi Bar Association.

11 9 SEP 2024

Sub: Objections filed by Sh. Vikas Goyal and Ms. Ragini Singh,
Advocate in respect of the Members, who have obtained the
membership after 31.07.2023.

Sir,

Please refer to communication dated 17.09.2024 in respect of
the objections filed from Sh. Vikas Goyal, Advocate and Ms. Ragini Singh,
Advocate, citing their concern that around 400 members have obtained
membership of DBA after 01.08.2023 and have submitted the Declaration
forms. The Committee has received similar representations from other
members of the Bar.

It is, therefore, requested to supply the details of all members
from amongst the list of members enrolled after 31.07.2023 at the earliest,
in order that a proper decision can be arrived at in respect of citing their
concern as to filing of Declaration despite their becoming member of the
DBA after 31.07.2023.

Thanking you.

Jeevan
19.09.2024
For Nodal Officer,
Election Committee
Delhi Bar Association 2024

No. 34924 - 34927 /EC/DBA/2024

11 9 SEP 2024

Copy to:-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
 - 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
 - 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
 - 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi
- with directions to upload on the official website of Delhi District Courts,
Tis Hazari Courts, Delhi.

Jeevan
19.09.2024
For Nodal Officer
Election Committee
Delhi Bar Association 2024

Forwarded

AM
Chairman
Election Committee
DBA-2024.
19.09.2024